

resulting in hampering of its all round development;

(b) if so, whether Government propose to establish a nuclear power station in Bihar to combat the shortage of energy; and

(c) if so, the details thereon?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C. P. N. SINGH): (a) Yes, Sir.

(b) and (c). Having regard to factors like availability of alternative fuels such as coal, transportation facilities and other techno-economic considerations, Government does not consider it advantageous to locate an Atomic Power Station in Bihar at Present.

#### Agreement on French Mirage 2000

592. SHRI G. Y. KRISHNAN:

SHRI MADHAVRAO  
SCINDIA:

SHRI AMAR ROYPRADHAN:

SHRI B. V. DESAI:

SHRI N. E. HORO:

SHRI D. P. YADAV:

SHRI ARJUN SETHI:

PROF. MADHU DANDAVATE:

SHRI RASHEED MASOOD:

SHRI R. L. BHATIA:

SHRI BALASAHEB VIKHE  
PATIL:

SHRIMATI KISHORI SINHA:

SHRI VIRDHJI CHANDER  
JAIN:

ACHARYA BHAGWAN DEV:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that India and France have reached an agreement on the purchase of French Mirage 2000 jet fighters;

(b) if so, whether there have been agreement also in clearing the setting

up of an assembly and manufacture plant in India of this highly sophisticated all-purpose air-craft; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) No, Sir.

(b) and (c). Does not arise in view of above.

#### Committee for running the taken-over Industries

593. SHRI SUBODH SEN: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are considering to conduct enquiry by a high level investigation committee consisting of all party MPs to find out the actual reasons for running the taken-over industrial units in loss for the national interest; and

(b) If so, when?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) No, Sir.

(b) Does not arise.

#### Equitable distribution of Cement in Tamil Nadu

594. SHRI R. K. MHALGI: Will the Minister of INDUSTRY be pleased to state:

(a) what precise efforts, including strict monitoring have been made by the Central Government to ensure equitable distribution of cement particularly among the priority sectors of our economy;

(b) whether it is also a fact that in Tamil Nadu large quantity of cement was allotted for construction of cinema houses ignoring the claims of others;

(c) whether it is also a fact that cement was allotted to the big builders in that State over the claims of other needy sections of the society which has led to several court cases; and